169 Written Answers [19 JULY 1978] to Questions been fixed for the first time during राज्य सरकारों के माध्यम से इधकों

को (i) उनके खेतों में प्रदर्शन के म्रायोजन, (ii) वनस्पति रक्षण उपायों को ग्रपनाने, तथा (iii) राइजोबियम की खेती एवं उन्नत बीजों के उपयोग के लिए केन्द्र द्वारा श्रायोजित योजना के ग्रन्तर्गत वित्तीय सहायता भी प्रदान की गई।

† THE MINISTER OF AGRICUL-TURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): Yes Sir. The prices of pulses have increased gradually from middle of May. 1978.

- (b) The Government have taken following steps to increase the production of pulses:-
 - (1) Centrally Sponsored Scheme on Development of Pulses and Central Sector Scheme on Quality Seed Production of all India importance pulse varieties have been launched.
 - (2) The Government of India initiated the State Governments to organise a campaign by mobilising staff of the Agriculture Development Departments. The campaign included training of staff/farmers, promoting the use of improved seed, phosphatic fertilisers and adoption of plant protection measures and also making available inputs time to farmers.
 - (3) Special campaign was also organised to increase area under summer moong after wheat harvest under irrigated conditions in northern States and moong, urad and cowpea in rice fallows in eastern and southern States.
 - (c) As an incentive to the farmers the support price of gram was fixed by Government at Rs. 125/- per quintal for Rabi 1977-78 as against Rs. 95/- per quintal the previous season. The support price of arhar at Rs. 155/- per quintal and that of moong at Rs. 165/- per quintal have

this year.

Financial assistance has also been provided to the farmers through the State Governments under the Centrally Sponsored Scheme for (i) layout of demonstrations, on their fields, adoption of plant protection measures, and (iii) use of rhizobium culture and improved seeds.]

फालतू भूमि का वितरण

286 श्री हरिशंकर भाभडा : श्रो जगदोश प्रताद माथर :

कृषि ग्रौर सिंचाई मती यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि ग्रानेक राज्यों में राज्य सरकारों द्वारा फालतू भूमि का अधिग्रहण करने के लिए ग्राभि-यान चलाया जा रहा है ;
- (ख) यदि हां, तो इन राज्यो के नाम वया है ग्रीर इनमें से प्रत्येक राज्य में पिछले तीन वर्षों के दौरान कूल कितनी एकड़ भूमि का ग्रधिग्रहण किया गया है:
- (ग) अधिगृहीत भृमि में से कितने एकड़ भिम ग्रब तक भूमिहीन किसानो में बांट दी गई है ?

†[Distribution of surplus land

286. SHRI HARISHANKER BHDA:

SHRI JAGDISH PRASAD MATHUR:

Will the Minister of AGRICUL-TURE AND IRRIGATION be pleased to state

(a) whether it is a fact that campaign is being carried on by the State Governments in a number States to acquire surplus land;

(b) if so, what are the names of these States and what is the total acreage of land acquired during the last three years in each such State;

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(c) what s acreage of land, out of the land acquired which has so far been distributed to landless farmers?]

कृषि ग्रौर निवाई मंत्रो (श्रो सरजीत सिंह बरनाला) : (क्र) ग्रधिकांश राज्य जोत की अधिकतम सीमा सम्बन्धी संशोधित कानूनों का कियान्वयन कर रहें है और वे पाव व्यावेत्रों में मूमिका वितरण करने के लिए जोत की अधिकतम सीमा लगाने से फालतू ३ई भूमि का अधिग्रहण कर रहे है।

(ख) तथा (ग) एक विवरण सभा पटल पर रख दिया गया है।

विव रण

(जून 1975 से ग्राज तक)

राज्य/संघ रा	ज्य क्षेत्र					कब्जे में ली गई भूमि	वितरित की गई भूमि (क्षेत्र एकड़ों में)
श्रान्ध्र -						3,02,167	1,91,315
त्रा प्र श्रसम	•	•	•	•	•	5,44,137	2,52,615
बिहार विहार	•	•	•	•	•	1,29,996	1.29,996
	•	•	•	•	•	4,143	
गुजरात हरियाणा .	•	•	•	•	•	56,262	शून्य 3 1, 9 0 5
हारपाणा हिमाचल प्रदेश	•	•	•	•	•	80,810	
ाह्यायल प्रदेश जम्मूतया कश्मे	ते क	•	•	•	•		4, 1 1 0 शृन्य
कर्नाटक 	11 <	•	•	•	•	शू <i>न्य</i> प्रश	•
		•	•	•	•	शून्य 50.358	36,149
केरल .		•	•	•	•	50,258	37,305
मध्य प्रदेश .		•	•	•	•	1,98,534	69, 297
महाराष्ट्र .		•	•	•	•	2,71,385	2,71,385
मणिपुर .	-	•	•	•	•	शून्य	<u>ण</u> ून्य -
उड़ीसा .		•	•	•	•	6,901	92,394
पंजाब .		•	•	•	•	उ० न०	4,481
राजस्थान .		•	•	•	•	1,97,785	1,19,077
तमिलनाडु		•	•	•	•	6,364	20,777
त्रिपुरा .			•		•.	1,046	421
उत्तर प्रदेश .			•	•		2,07,055	1,69,773
पश्चिम बंगाल			•			41,282	28,244
दादर एवं नगर	हुवेली		•	•	•	5,765	2,805
दिल्ली .					•	192	शून्य
पांडिचेरी .			•	•		743	730
			योग			21,04,825	14,99,779

†[THE MINISTER OF AGRICUL-AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Most of the States are implementing the revised ceiling laws and the ceiling surplus lands are being acquired the Table of the House.

by them for distribution to eligible persons.

(b) and (c) A statement is laid on

(From June, 1975 to-date)

Statement

									(110)			
States/Union Territories										Land equired	Land distributed (Area in acres)	
Andhra Pradesh			•						•		3,02,167	1,91,315
Assam .			•					•			5,44,137	2,52,615
Bihar								•	. •		1,29,996	1,29,996
Gujarat .							•		•		4,143	Nil
Haryana		•		•			•		•		56,262	31,905
Himachal Pradesh			•		•		•		• ,		80,810	4,110
Jammu & K ashmii	r	•		•	•	•				•	Nil	Nil
Karnataka .		·•	.•			•			•		Nil	36,149
Kerala .		•					•				50,258	37,305
Madhya Pradesh	•	•		•							1,98,534	69,297
Maharashtra					•	•			•		2,71,385	2,71,385
Manipur .									•		Nil	Nil
Orissa .		•	•	, .		•	•		•		6,901	92,394
P unjab .											N. A.	4,481
Rajasthan .			•					•			1,97,785	1,19,077
Tamil Nadu			•	•	•		•		•		6,364	20,777
Tripura .		•				•		•		•	1,046	421
Uttar Pradesh	•		<i>:</i>		•	•					2,07,055	1,69,779
West Bengal				•		•			• •		41,282	28,244
Dadra & Nagar H	aveli					•		•			5,765	2,805
Delhi .			•	•		• .	•	•			192	Nil
Pondicherry				•	٠.	•	;	٠	•		743	730
								5	F 01AL		21,04,8	25 14,99,7 79

^{† []} English translation.